

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA

It is hereby notified for the general information that the Annual Vacation of the Patna High Court shall be **from 18th May 2026 to 11th June, 2026.**

The Court shall functions during the Vacation **from 8:30 A.M. to 10:30 A.M.** and then **from 11:00 A.M. to 1:00 P.M.** with a recess of half an hour between **10:30 A.M. to 11:00 A.M.**

All mentions relating to urgent civil and criminal matters (including DB matters) shall be made before the senior most presiding Judge for being taken up as per assignment during the vacations.

The following shall be assignment of roster during vacations subject to further allocations as per request for listing of only writ petitions.

1st WEEK		
18.05.2026 (Monday) to 21.05.2026 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Rajiv Roy	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail and Bail Matters under Juvenile Justice Act.
2.	HMJ Alok Kumar Pandey	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
3.	HMJ Ramesh Chand Malviya	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail
4.	HMJ Ashok Kumar Pandey	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail
5.	HMJ Sourendra Pandey	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
6.	HMJ Ajit Kumar	Criminal Matters u/s 482 BNSS
7.	HMJ Ritesh Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
8.	HMJ Praveen Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
9.	HMJ Ansul	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail

2 nd WEEK 25.05.2026 (Monday) to 28.05.2026 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Ajit Kumar	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS and Bail Matters under Juvenile Justice Act.
2.	HMJ Ritesh Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
3.	HMJ Ansul	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail

3 rd WEEK 01.06.2026 (Monday) to 04.06.2026 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Partha Sarthy	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act R.Bail and Bail Matters under Juvenile Justice Act.
2.	HMJ Harish Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail
3.	HMJ DR. Anshuman	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. Act A.Bail

By the Order of Hon'ble the Chief Justice

Date: 13.05.2026

Sd/-
(Registrar General)
Patna High Court